**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**
**(Appellate Jurisdiction)**

**Appeal No. 281 of 2015 & IA Nos. 460 of 2015, 480 of 2015, 167 of 2016, 332 of 2016 and 387 of 2016**

**Dated : 27th October, 2016**

**In the matter of:**

**The Tata Power Delhi Distribution Ltd. … Appellant(s)**
**Vs.**
**Delhi Electricity Regulatory Commission & Ors. … Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***24th November, 2016.***

Court Master

*sh*